

As regards the pulp and paper plant a detailed project report has been prepared by the National Industrial Development Corporation and it is under examination of the Government in consultation with various agencies. The project report envisages a pulp and paper plant with a capacity of 200 tonnes per day at an estimated cost of Rs. 35 to 40 crores.

Full capacity of A.I.R., Imphal not Utilized owing to shortage of Power

6035. SHRI N. TOMEN SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

(a) whether Government are aware that the Imphal Station of All India Radio utilize its full capacity of 50 K.W. owing to shortage of power supply except on rare occasions, thereby causing immense dissatisfaction and annoyance to its listeners; and

(b) if so, what steps are being taken to remove this difficulty?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). Break-downs in power supply were high up to July 1972. The position has since improved considerably. However, in order to ensure an entirely reliable and stable power supply, steps are under examination for providing an exclusive power supply feeder for the transmitter.

Automatic Exchange in Imphal

6036. SHRI N. TOMBI SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have taken any steps to set up an automatic Exchange in place of the present one in Imphal;

(b) if so, the broad outlines thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes, Sir. It is proposed to set up an automatic exchange in place of the present manual exchange at Imphal.

(b) The equipment for this purpose has been allotted for manufacture in the 1974-75 programme of I.T.I. The Exchange with an initial capacity of 1500 lines is likely to be commissioned during the financial year 1976-77.

(c) Does not arise in view of replies to (a) and (b).

Reservation for Scheduled Castes and Scheduled Tribes in Delhi Administration, Delhi Municipal Corporation and N.D.M.C.

6037. SHRI T. SOHAN LAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the reservations for appointment to Government services in respect of Scheduled Castes and Scheduled Tribes are being enforced in the Delhi Administration, Delhi Municipal Corporation and N.D.M.C. and

(b) if so, the number of voids (Class II posts) in the Ayurvedic and Unani side of the Health Department and how many Scheduled Castes and Scheduled Tribes candidates have been appointed during the last three years in these Organisations?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) (i) No post of Vaid (Class II) exists under Delhi Administration.

(ii) Fourteen posts of Voids (Class II) have been filled in during the last three years (1970, 1971 and 1972) in the Municipal Corporation of Delhi. Out of these, one post has been filled

in by the Scheduled Caste. These posts have been filled in on *ad-hoc* basis from departmental candidates according to seniority and qualifications. The only Scheduled Caste candidate who fulfilled the qualifications according to seniority, was appointed to the post.

(iii) There are five posts of Ayurvedic Vaid in the New Delhi Municipal Committee. Only three posts were filled in during the last three years, out of which one post was reserved for Scheduled Caste/Scheduled Tribes. Only one candidate, belonging to the Scheduled Caste, applied for the post and as he did not fulfill the prescribed qualifications, his candidature was not considered.

Bonus to Employees of Coir Board

6038. SHRI C. K. CHANDRAPPA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply given to Unstarred Question No. 4567 on 15th December, 1972 regarding meeting of Coir Board regarding payment of Bonus and state:

(a) whether Government have taken a final decision of grant financial sanction to Coir Board for giving Bonus to its employees;

(b) whether the employees of the Coffee Board are given bonus; and

(c) if so, the reasons for not giving bonus to the employees of the Coir Board?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) to (c). The question of giving bonus to the employees of the Coir Board is still under the consideration of the Government. Eligible employees of the Coffee Board are given bonus.

Facilities for Small Units

6039. SHRI C. K. CHANDRAPPA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the attention of Government has been drawn to the news item appearing in the 'Hindustan Standard' (Calcutta) dated the 6th March, 1973 under the heading "Small units continue to cry for facilities"; and

(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) Yes, Sir.

(b) The availability of raw materials and other facilities to small scale industrialist units has been continuously on the increase. Steps are, however, being taken to improve the position further.

Activities of C.I.A.

6040. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what further steps have been taken to eliminate the C.I.A. activities throughout the country; and

(b) whether cultural organizations receiving money from C.I.A. are likely to be closed down and if not, the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSINI): (a) Government maintain a continuous watch over such activities. The disclosure, however, of information which Gov-